

Central Administrative Tribunal
Principal Bench, New Delhi.

OA No. 2972/92

New Delhi, this the 10th day of February, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)
Hon'ble Shri S.P.Biswas, Member (A)

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P.N.Sarin,
R/o C-IV/E/23,
Janakpuri,
New Delhi.
(By Shri K.L.Sharma, Advocate)Applicant

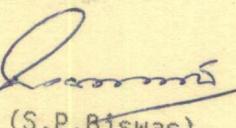
Versus

1. Union of India through
Secretary,
Ministry of Agriculture,
Krishi Bhawan,
New Delhi.
2. The General manager,
Delhi Milk Scheme,
Ministry of Agriculture,
West Patel Nagar,
New Delhi.
3. Shri V.D. Mehta,
Milk Distribution Officer,
Delhi Milk Scheme,
West Patel Nagar,
near Shadipur Depot,
New Delhi- 110 008. ...Respondents

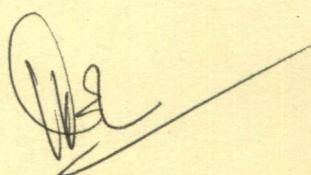
(By None)

O R D E R (oral)
by Hon'ble Dr. Jose P. Verghese, Vice-Chairman (J)--

Learned counsel for the applicant submits
that the respondents are likely to give all the
reliefs to the applicant. In view of the matter he
may be permitted to withdraw the original
application without any condition. He is allowed to
do so. The Original application is disposed of as
withdrawn.


(S.P.Biswas)

Member (A)


(Dr. Jose P. Verghese)

Vice-Chairman (J)